

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SUMERU BUILDCON PRIVATE LIMITED (UNDER CIRP) OPERATING IN**  
**REAL ESTATE AND ITS ALLIED SECTOR AT PUNE (MH)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1	<b>Name of the corporate debtor along with PAN &amp; CIN/ LLP No.</b>	<b>Sumeru Buildcon Private Limited</b> <b>PAN NO: AASCS0998J</b> <b>CIN NO: U45200PN2012PTC144824</b>
2	<b>Address of the registered office</b>	Sumeru Developers, Shop No. 1 & 2, Sr. No. 33 Omkar Apartment, Manikbaug, Sinhagad Road, Pune, Maharashtra, India – 411051
3	<b>URL of website</b>	Not Available
4	<b>Details of place where majority of fixed assets are located</b>	Pune, Maharashtra-411041.
5	<b>Installed capacity of main products/ services</b>	Not Known
6	<b>Quantity and value of main products/ services sold in last financial year</b>	NA as Company is non-operational since 2022.
7	<b>Number of employees/ workmen</b>	NIL as Company is non-operational since 2022.
8	<b>Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:</b>	Details to be sought by email at: sbpl.cirp@gmail.com
9	<b>Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:</b>	Details to be sought by email at: sbpl.cirp@gmail.com
10	<b>Last date for receipt of expression of interest</b>	18-06-2026
11	<b>Date of issue of provisional list of prospective resolution applicants</b>	29-06-2026
12	<b>Last date for submission of objections to provisional list</b>	04-07-2026
13	<b>Date of issue of final list of prospective resolution applicants</b>	14-07-2026
14	<b>Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants</b>	20-07-2026
15	<b>Last date for submission of resolution plans</b>	19-08-2026
16	<b>Process email id to submit Expression of Interest</b>	sbpl.cirp@gmail.com

Date: 19/05/2026  
Place: Nagpur

S/D  
CMA Srigini Rajat Naidu  
IBBI Regn No: IBBI/IPA-003/IP-N000137/2017-2018/11513  
Resolution Professional  
Sumeru Buildcon Private Limited (Under CIRP)